

HIGH COURT OF SIKKIM
Record of proceedings

I.A. No. 01 OF 2024
IN
CONT. CAS (C)/105/2024 (Filing No.)

AITA MAYA GURUNG & ORS. APPLICANTS

VERSUS

THE BRANCH MANAGER, RELIANCE
GENERAL INSURANCE COMPANY LTD. RESPONDENT

Date: 13.06.2025

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicants : Ms.Pema Dechen Bhutia, Advocate.

For Respondent : Ms. Anuradha Tamang, Advocate.

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1. An adjournment is sought by Ms. Anuradha Tamang, learned counsel appearing on behalf of Mr. K. Mittal, learned counsel for the respondent on personal grounds. Not objected by the learned Counsel appearing for the applicants.

2. List on 09.07.2025.

Judge